

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.06.2021 (THURSDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 584 of 2020	Andhra Pradesh State Financial Corporation VS. Kalptaru Steel Rolling Mills Ltd. & Anr. With	Gautam Singh	Anoop Prakash Awasthi-R1 Avinash Mohapatra-R2
2.	Comp. App. (AT) (Ins) No. 866 of 2020	Kalptaru Steel Rolling Mills Ltd. Vs. Southern Power Distribution Company of A.P.Ltd. With	Anoop Prakash Awasthi	Rakesh K. Sharma Tanvi Gupta Nishant Sharma Vikramjit Banerjee
3.	Comp. App (AT) (Ins) No. 914 of 2020	Southern Power Distrubution Company of A.P.Ltd. Vs. Kalpatru Steel Rolling Mills Ltd. With	Rakesh K.Sharma	Anoop Prakash Awasthi
4.	Comp. App. (AT) (Ins) No. 1078 of 2020	Southern Power Distribution Company of A.P. Ltd. Vs. Kalpataru Steel Rolling Mills Ltd. & Ors. With	Nishant Sharma	PBA Srinivasan Avinash Mohapatra Parth Tandon-R2 Gautam Singh-R3
5.	Comp. App. (AT) (Ins) No. 68 of 2021	Andhra Pradesh State Financial Corporation Vs. Kalptaru Steel Rolling Mills Ltd. & Anr.	Gautam Singh	PBA Srinivasan Anoop Prakash Awasthi-R1 Nikitha Ross-R2
6.	Comp. App. (AT) (Ins) No. 851 of 2020	Ashok Kriplani Vs. Sri Suresh Kumar & Ors.	Sunder Khatri	Darpan Kumar-R1 G.V. Sudhakar-R6 Tushar Singh-R12,16 Vijay Pal Sharma-R15 Mudassir Hussain
7.	Comp. App. (AT) (Ins) No. 860 of 2020	Sri Ram Constructions a Sole of Proprietary of Sanjay Kumar Vs. MC Nally Bharat Engineering Company Ltd.	Deepak Dhingra	Kumar Anurag Singh Zain A Khan

8.	Comp. App. (AT) (Ins) No. 966 of 2020	Mohammad Javed Sultan Vs. Emerald Minerals Exim Pvt. Ltd. and Ors.	Kumud Shekhar	Ajay Gaggar-R1 AN Tiwari-R2 Pratim Bayal-RP
9.	Comp. App. (AT) (Ins) No. 978 of 2020	K. Sailendra & Ors. Vs. Aayusiddhi Life Sciences Pvt. Ltd. & Ors.	Srinivasaraju Chitrapu	K. Sandhya Rani-R1 Arpit Shukla-R5 & R6 S. Chidambaram-R3 & R4
10.	Comp. App. (AT) (Ins) No. 1038 of 2020	Arcelormittal India Pvt. Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors. With	Vishal Gehrana	Anushree Kapadia Gaurav Kapadia R-1 Ashim Sood-R2
11.	Comp. App. (AT) (Ins) No. 1043 of 2020	Arcelormittal Nippon Steel India Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors.	Abhishek Swaroop	Anushree Kapadia Sandeep Singhi-R1 Ruby Singh Ahuja- R2
12.	Comp. App. (AT) (Ins) No. 1137 of 2020	Gay Printers Vs. Ramesh Kumar Suneja	Sinha Shrey Nikhilesh	Piyush Singh

For Admission (After Notice)

13.	Comp. App. (AT) (Ins) No. 227 of 2021	Techengg Project Services & Equipments (India) Pvt. Ltd. Vs. Jayesh Sanghrajka & Anr.	Apratim Animesh Thakur	Tishampati Sen Riddhi Sancheti-R1 & R2
14.	Comp. App. (AT) (Ins) No. 234 of 2021	T.S. Murali & Anr. Vs. Liquidator of Helpline Hospitality Pvt. Ltd.	G.S. Mathur	Sameer Rastogi
15.	Comp. App. (AT) (Ins) No. 248 of 2021	Stress Assets Stabillisation Fund (SASF) Vs. Skylead Chemicals Ltd.	Sidhartha Barua	
16.	Comp. App. (AT) (Ins) No. 318 of 2021	Meena Jain Proprietor, Tanu Traders Vs. Silvertoan Papers Ltd. With	Prabhat Kr. Chaurasia	
17.	Comp. App. (AT) (Ins) No. 319 of 2021	Sarita Jain Proprietor, Pratham Traders Vs. Silvertoan Papers Ltd. With	Prabhat Kr. Chaurasia	

18.	Comp. App. (AT) (Ins) No. 320 of 2021	Ankur Jain Vs. Silvertan Papers Ltd.	Akshay Sharma	
19.	Comp. App. (AT) No. 21 of 2021	Tharayil Porinchu John and Anr. Vs. Sea Blue shipyard Ltd. & Ors.	John Vadassery	Prashant Kumar-R1 & R2
20.	Comp. App. (AT) No. 25 of 2021	Subham Construction Pvt. Ltd. Vs. Registrar of Companies, Orissa	Dhananjay Bhaskar Ray	Kamal Kant Jha-R1

For Hearing

21.	Comp. App. (AT) No. 60 of 2020	Vipul Sez Developers Pvt. Ltd & Anr. Vs. Solitaire Capital India & Ors. With	Saroj Anand Jha	C.S. Chauhan Vipul Kumar-R1 & R2
22.	Comp. App. (AT) No. 11 of 2021	Vipul Ltd. & Anr. Vs. Solitaire Capital India & Ors. With	Sarojanand Jha	C.S. Chauhan-R1 & R2 Avni Sharma-R7 & R8 Rahul Malhotra-R9
23.	Comp. App. (AT) No. 20 of 2021	Karamchand Realtech Pvt. Ltd. Vs. Solitaire Capital India and Ors.	Renu Gupta	Vinay Nair
24.	Comp. App. (AT) (Ins) No. 161 of 2021	Edelweiss Asset Reconstruction Company Ltd. Vs. Peter Beck and Peter Vermögensverwaltung Ltd. & Anr. With	R. P. Agarwal	Ankur Kashyap-R1
25.	Comp. App. (AT) (Ins) No. 169 of 2021	State Bank of India Vs. Peter Beck and Peter Vermögensverwaltu Ltd.	Bishwajit Dubey	Yashish Chandra Abhishek Kumar- R2 Ankur Kashyap-R1

02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Directions

26.	Comp. App. (AT) (Ins) No. 1231 of 2019 Part Heard	Anand Sonbhadra, R.P. of Shubhkamna Buildtech Pvt. Ltd. Vs. Arham Escon Pvt. Ltd.	Simran Jyoti Singh	Rakesh Sinha-R1 U.N. Singh-R2
-----	---	--	--------------------	----------------------------------

For Hearing

27.	Comp. App. (AT) No. 29 of 2021 Part Heard	Solar Industries India Ltd. Vs. Kailash Chandra Nuwal & Ors.	Gopal Sawal	Vijayendra Pratap Singh A Jalan M.P.Srivignesh R-2 Nitish Sharma R3.
------------	--	--	-------------	--

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Officiating Chairperson
-sd/-
Registrar